

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH.

O.A. No.3280/2002

13

New Delhi, this the 7th day of January, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri V. Srikantan, Member (A)

Jeet Singh  
Secretary Officer,  
Safdarjung Hospital  
New Delhi.

....Applicant  
(By Advocate : Shri Harvir Singh)

Versus

1. Union of India  
through its Secretary,  
Ministry of Health,  
Nirman Bhawan,  
New Delhi.
2. Director General (Health),  
Ministry of Health,  
Nirman Bhawan,  
New Delhi.
3. Medical Supdt.,  
Safdarjung Hospital,  
New Delhi.

...Respondents

ORDER (ORAL)

Hon'ble Shri V. Srikantan, Member (A) :

Heard Shri Harvir Singh, learned counsel for  
the applicant.

*who is a Secretary Officer,*

2. The applicant, in this application, has sought for a direction to remove the anomaly/discrimination in the pay scale and grant the applicant appropriate scale as given to the similarly situated employees holding the same position/post on the ground that the applicant is performing the same duties and responsibilities as others holding the same post/rank and is entitled for higher pay scale and further for a direction to pay cost of litigation to the applicant.

4

3. It is seen from Annexure A-4 that the applicant had sent a legal notice through his advocate to respondent No.3 and that the respondent No.3 has taken up the matter with respondent No.2 for taking decision in the matter. It is stated that no decision has been taken by the respondent No.2 in the matter till date, as the applicant has not been intimated whether any decision has been taken in the matter or not.

4. In the circumstances of the case, in the interest of justice, the present OA is disposed of without issuing notice to the respondents with a direction to the respondent No.2 to pass a speaking order on the legal notice by treating it as representation of the applicant within a period of two months from the date of receipt of a certified copy of the present order under intimation to the applicant.

5. The present OA is disposed of in the aforesated terms at the admission stage.

  
(V. Srikanth)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

/ravi/